

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 142 OF 2018**

**Dated: 28<sup>th</sup> February, 2019**

**Present: HON' BLE MR. JUSTICE N.K. PATIL, JUDICIAL MEMBER**  
**HON' BLE MR. RAVINDRA KUMAR VERMA, TECHNICAL MEMBER**

**In the matter of:**

**M/s. Inland Power Ltd. .... Appellant(s)**

**Vs.**

**Jharkhand State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. C.K.Rai  
Mr. Sachin Dubey for R-1

**ORDER**

List the matter for hearing on **25.03.2019**, as agreed by the learned counsel for the Appellant and the first Respondent.

The counsel appearing for the parties are permitted to file their respective written submission in this matter on or before 20.03.2019.

**( Ravindra Kumar Verma)**  
**Technical Member**

*vt/kt*

**(Justice N. K. Patil)**  
**Judicial Member**